

Sl. No. 1

NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP(IB)/73/9/AMR/2019	Admitted	7 of IBC	Omega Glass Private Limited Vs Ceasan Glass Private Limited
	IA(IBC)/226/2024	U/s. 60(5) of IBC R/w 11 of NCLT Rules	The Central Goods & Service Tax Department vs. Sri Gonugunta Murali, RP of Ceasan Glass Pvt Ltd and M/s. Emerge Glass India Pvt. Ltd.(Successful Resolution Applicant)

ORDER

IA (IBC)/226/2024:

Present: Ms. Santhi Chandra, Ld. Counsel for the Applicant.

Mr.G. Murali, R1/RP.

Mr. Ankit Singh, Advocate, takes notice on behalf of R2/Successful Resolution Applicant (SRA) and seeks time to file vakalath and counter. Ld. Counsel for the Applicant shall serve a copy of the application on the Respondents. For filing vakalath and counters, list the matter on 03.10.2024.

Sd/-

SANJAY PURI  
MEMBER (TECHNICAL)

Sd/-

RAJEEV/BHARDWAJ  
MEMBER (JUDICIAL)